

F.No. 01(05)/Circular/CESTAT/2017
Customs, Excise & Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Date: 28.03.2019

CIRCULAR

Hon'ble President has directed that complete data of all Advocates/Consultants appearing in CESTAT Benches may be collected region wise before 15 April, 2019. The data should contain the names, addresses, e-mail addresses and mobile numbers of Advocates/Consultants in respect of all pending appeals.

By Order,



(Bineesh Kumar K.S.)
Registrar

To
All Deputy/Assistant Registrars, CESTAT, New Delhi and all Regional Benches.

Copy to:-

1. SPS to Hon'ble President, CESTAT, New Delhi.
2. PA to Registrar, CESTAT, New Delhi.
3. Website/Guard file/Office copy.